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Cr1.A.No. 1301 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.102(Mentioned) COURT NO. 8 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1.A.No.1301/2001

Kalpana Mazumdar

Appellant

VERSUS

State of Orissa

Respondent

WITH

Cr1.A.Nos.1302/2001-with appln. for stay.
Cr1.A.No.1303/2001-with office report.

Date: 17.4.2002. This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) Mr. K.S.Bhati, A.C.,adv.

For Respondent (s) Mr. Radha Shyam Jena,adv.

UPON being mentioned by counsel Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Stand out for tomorrow i.e. 18.4.2002.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master